

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01417/2018

(in OA 200/01040/2018)

Jabalpur, this Friday, the 04th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and Others (Represented By)

1. The General Manager, West Central Railway, Jabalpur (M.P.) – 482001.
2. The Chief Commercial Manager, West Central Railway, Jabalpur (M.P.) – 482001.
3. The Divisional Railway Manager, Jabalpur Division, WCR Jabalpur (M.P.) – 482001.
4. The Additional Divisional Railway Manager, Jabalpur Division, WCR Jabalpur (M.P.) 482001

-Applicants

(By Advocate – Shri Arun Soni)

V e r s u s

Sandeep Shrivastava, Son of Late Shri R.S. Lal, aged about 47 yeas, Head T.T.E. Jabalpur Division, Western Central Railway, presently posted in the office of Station Superintendent, Katni – Mudwara (M.P.), Resident of Dr. Subba Rao Lane, Shastri Colony, Venkat Ward, Katni, M.P. - 483501

- Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further two months' time to comply with our order dated 13.11.2018 passed in Original Application No.200/01040/2018.

2. In view of the reasons assigned in Para 3 of the MA, we grant applicants further two months' time to comply with our order dated 13.11.2018.

3. Accordingly, MA is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-